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# THE LEGISLATIVE ASSEMBLY DEBATES

## (Official Report)

Volumes V & VI, 1935

(2nd September to 26th September, 1935)

## SECOND SESSION

OF THE

FIFTH LEGISLATIVE ASSEMBLY, 1935



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THE

## LEGISLATIVE ASSEMBLY DEBATES

## (Official Report)

Volume V, 1935

(2nd September to 16th September, 1935)

## SECOND SESSION

OF THE

FIFTH LEGISLATIVE ASSEMBLY, 1935



NEW DELHI GOVERNMENT OF INDIA PRESS 1936

## Legislative Assembly.

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Deputy President :

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THE

## LEGISLATIVE ASSEMBLY DEBATES

## (Official Report)

Volume VI, 1935

(17th September to 26th September, 1935)

## SECOND SESSION

OF THE

# FIFTH LEGISLATIVE ASSEMBLY, 1935



NEW DELHI GOVERNMENT OF INDIA PRESS 1936

## Legislative Assembly.

President :

THE HONOURABLE SIR ABDUR RAHIM, K.C.S.I., KT.

Deputy President :

MR. AKHIL CHANDRA DATTA, M.L.A.

#### Panel of Chairmen :

PANDIT GOVIND BALLABH PANT, M.L.A. Abdul Matin Chaudhury, M.L.A. Mr. G. Morgan, C.I.E., M.L.A. Mr. M. S. Anrey, M.L.A.

#### Secretary :

MIAN MUHAMMAD RAFI, BAR.-AT-LAW.

Assistant of the Secretary :

RAI BAHADUR D. DUTT.

### Marshal:

(CAPTAIN HAJI SARDAR NUR AHMAD KHAN, M.C., I.O.M., I.A.

#### Committee on Petitions :

MR. AKHII CHANDRA DUTTA, M.L.A., *Chairman*. Pandit Govind Ballabh Pant, M.L.A. Syed Ghulam Bhik Nairang, M.L.A. DR. F. X. DESOUZA, M.L.A, MB. Lalchand Navalrai, M.L.A.

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In the Legislative Assembly Debates, Simla Session, 1935,---

(1) Vol. V, No. 1, dated the 2nd September, 1935, page 50, in the second line of Mr. P. R. Rau's answer to unstarred question No. 15, for "8'-0" Bogie" read "68'-0" Bogie".

(2) Vol. V, No. 2, dated the 3rd September, 1935,—

- (i) page 250, last line, and page 251, line I, for "useful to this country, can be tabooed by the Board of Censors" read." useful to this country, from an educational point of view, can be tabooed by the Board of Censors".
- (ii) page 267, line 18, for "country" read "cause".

(3) Vol. V, No. 3, dated the 4th September, 1935, page 297, in the supplementary questions, for "Mr. A. H. Ghuznavi" read "Sir Abdul Halim Ghuznavi".

(4) Vol. V, No 4, dated the 5th September, 1935.—

- (i) page 452, line 12, for "statement" read "statesman".
- (ii) page 475, line 7, for "taings" read "things".

(5) Vol. V, No. 6, dated the 9th September, 1935, page '673, line 22 from the bottom, for "titte" read "tittle".

(6) Vol. V, No. 10, dated the 13th September, 1935,—

- (i) page 969, in the subjectheading to starred question No. 347, for "Ceylone" read "Ceylon".
- (ii) page 977, line 10, for "pats" read "parts".

(7) Vol. VI, No. 3, dated the 19th September, 1935.—

- (i) page 1313, in the subjectheading to the Resolution, for "Eathquake " read "Earthquake ".
- (ii) page 1346, line 16 from the bottom, for "I beg to leave" read "I beg leave".
- (iii) page 1364, last line, for "have" read "gave".

(8) Vol. VI, No. 4, dated the 20th September, 1935, page 1552, line 11, for "Indian" read "India".

(9) Vol. VI, No. 6, dated the 24th September, 1935,—

- (i) page 1699, in the subjectheading to starred question No. 635, for "againist" read "against".
- (ii) page 1712, in the subjectheading to starred question No. 650, for "Supervisor of Labour" read "Supervisor of Railway Labour".
- (iii) page 1740, line 22, for "pround" read "proud".
- (iv) page 1746, line 17 from the bottom, for "movemet". read "movement".
- (v) page 1747, line 5 from the bottom, for " hear " read bear ".

(10) Vol. VI, No. 7, dated the 25th September, 1935, page 1782, line 15 from the bottom, for "rules" read "rates".

(11) Vol. VI, No. 8, dated the 26th September, 1935,-

- (i) page 1905, insert the following head-line below the head-line "SHORT NOTICE QUESTION AND ANSWER ":--"DISTRESS OF QUESTIA MERCHANDS".
- (ii) page 1924, line 17, for "vulcano" read "volcano".
- (iii) page 1965, line 24, for "fuad" read "fraud".

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